## Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.414/2016 in O.A.No.968/2013

Tuesday, this the 4th day of July 2017

## Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Shri Shambhu Nath Singh s/o late Kumar Narendra Narayan Singh r/o D-1/113, Rabindra Nagar Amrita Shergil Marg New Delhi – 110 003

..Applicant

(Mr. Kabir Dixit, Advocate)

Versus

N Ashok Kumar, Special Secretary Department of Personnel & Administrative Reforms Govt. of Manipur

..Respondent

(Nemo)

## ORDER (ORAL)

## **Justice Permod Kohli:**

Learned counsel for applicant submits that the order passed by this Tribunal stands complied with. This C.P. is rendered infructuous. Dismissed as such.

(K.N. Shrivastava) Member (A) ( Justice Permod Kohli ) Chairman

July 4, 2017 /sunil/